NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------|---------|--------------------------------------|
| CA(CAA) No.21/BB/2017 | | Admission | 230-232 | DHEL Vysya Housing Finances (P) Ltd. |

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SATIP. Fother Adeule L. Ann.

ORDER

Matter is listed today. Counsel for petitioner is present. He has filed synopsis. List it on 19/04/2017 for hearing.

Member (J

Member (T)